

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1298
ANSWERED ON:18.07.2014
VOCATIONAL TRAINING TO TRIBAL YOUTH
Biju Shri Parayamparanbil Kuttappan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the scheme of Vocational Training in Tribal Areas to run Vocational Training Centres for Scheduled Tribes youth in the country indicating the financial assistance provided thereunder, State/UT-wise;
- (b) the number of vocational training centres, ITIs, institutes/schools presently being supported under the scheme, State/UT-wise;
- (c) the details of the proposals received by the Government from various States/UTs and NGOs to set up such centres along with the funds sanctioned and released thereunder during each of the last three years and the current year, State/ UT-wise;
- (d) the effectiveness of the scheme in upgrading the skills of tribal youths along with the number of ST youths benefited therefrom during the said period, State/UT-wise; and
- (e) the further measures taken/proposed to be taken by the Government to make the scheme more effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): Ministry of Tribal Affairs provides assistance to the State Government/UT Administration and Non Governmental Organizations (NGOs) under the Central Sector Scheme of Vocational Training in Tribal Areas to run vocational training centres for tribal students. The main aim of this scheme is to upgrade the skills of the tribal youth in various traditional/ modern vocations depending upon their educational qualification, present economic trends and the market potential. The Scheme is need based and demand driven. Funds are released to the State Governments and other agencies on receipt of the proposal which fulfill the guidelines of the scheme and are complete in all respects. The financial assistance admissible is Rs.30,000/- per trainee. Financial Assistance provided to State/UT during last three years & current year is at Annexure-I.

(b): The details of number of Vocational Training Centres supported under the scheme during the last three years and the current year, State/UT-Wise are at Annexure- II.

(c): The receipt of proposals from the State Governments/Non Governmental Organizations for grant of funds under the scheme is an ongoing and continuous process. Funds are released only if the proposals are complete in all respects including utilization certificates and physical progress report of funds released earlier and subject to availability of funds in a particular year. Accordingly the State/UT-wise details of complete proposals against which grants released during the last three years and current year are available in Annexure- I.

(d): The scheme has been effective in upgrading the skill of tribal youth. The State/UT-wise details of numbers of ST youths benefited during 2011-12 to 2014-15 (as on date) are at Annexure- III.

(e): In order to make the Vocational Training Centres more effective, the scheme has been revised w.e.f. 1.4.2009. In the revised scheme financial assistance under the scheme has been enhanced. The training duration is extended to one year instead of six months. In addition to already established Vocational Training Centres and institutions, State Govt. may now also recommend training of ST candidates in private recognized institutions. Preference is given to those institutions which guarantee placement/employment after completion of training.